

श्री आर० जी० पुणे : जहाँ तक राक साल्ट का सवाल है, हमारी मालुमात में कोई ऐसी जगह नहीं है।

Manufacture of Windmills

*730 Pandit D. N. Tiwary: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any proposal to manufacture windmills in India is under consideration of Government;

(b) if so, whether any decision has been taken in the matter;

(c) whether the proposed factory is to have technical collaboration with any foreign firm; and

(d) if so, with whom?

The Minister of Commerce (Shri Karmarkar): (a) and (b). An application under the Industries (Development & Regulation) Act, 1951, has been received from M/s. E. M. Allicock & Mohatta Ltd., Calcutta, for the manufacture of windmill pumps in India, and it is proposed to grant them a licence for the project.

(c) No, Sir.

(d) Does not arise.

Pandit D. N. Tiwary: May I know whether any estimate has been made of the requirements of the country for windmills?

Shri Karmarkar: This application is for 2400 windmills, but what would be required would depend upon the growing use of it and the various sites suitable for it where there is sufficient velocity of wind. For that, attempts are being made. There is a scheme entitled 'Utilisation of wind-power' by Dr. Neelakantan in different parts of the country.

Pandit D. N. Tiwary: What will the capacity of the mill which will manufacture windmills when it is erected?

Shri Karmarkar: The specifications of the complete windmills proposed to be manufactured are 12 ft. wind-wheel and 40 ft. tower, which type is said to have been found suitable for this country of low wind velocity.

Shri B. D. Pande: May I know whether any windmill has been imported from outside and tried in the hill region where there is scarcity of water?

Shri Karmarkar: The stations where these are being tried are in the Plain area, and they are Jodhpur, Belgaum and the Coimbatore districts.

Shri B. D. Pande: Nowhere in the hill area has it been tried, so far as I know.

Shri Karmarkar: So far as I know also.

Drugs and Raw Materials

*731. Shri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that restrictions have been imposed on the import of drugs and raw materials used in the preparation and administration of indigenous medicines in India; and

(b) if so, the justification therefor?

The Minister of Commerce (Shri Karmarkar): (a) and (b). The hon. Member has not specifically mentioned the particular items of Drugs and Raw Materials he has in mind. It is, therefore, difficult to give a precise reply. I may, however, add for the information of the hon. Member that crude drugs for Ayurvedic and Unani Medicines are allowed import on a 100 per cent quota.

Shri Jhulan Sinha: May I enquire whether Government have received any representation from the manufacturers of indigenous medicine giving full particulars and details of the restrictions put on those drugs?

Shri Karmarkar: I am not aware of any other representation except the one from Andhra which did not mention any specific items, but which wanted the whole lot to be put on the OGL. Apart from that, I am not aware of any other representation giving specific items. We shall be glad to consider the matter, if such a representation is made.

ठाकुर युगल किशोर सिंह : क्या सरकार ने उस रिप्रेजेन्टेशन पर विचार किया है ?

श्री कर्मकर : जी हाँ, विचार किया है।

डा० लंका सुन्दरम् : फैसला क्या हुआ है ?

हिमालय क्षेत्र में वर्षा मापक यंत्र

७३२. श्री नरेश शर्मा : क्या सिन्धु विद्युत मंत्री १६ मार्च, १९५५ को दिये गये तारांकित प्रश्न संख्या १०४०